

**DISTRICT COURT, BHANDARA**  
**CIRCULAR**


No. B-16(1)/ 08 /1987, Bhandara

date : 15 April, 2020

**Read** :- Hon'ble High Court Bombay Circular dated 15/04/2020.

In view of Hon'ble High Court Bombay Circular dated 15/04/2020, I hereby ordered that, on 16-04-2020 to 04-05-2020 all Judges and staff members will not be required to attend the Court except remand work and other extremely urgent matters. However, all the Judges and the staff members shall be available on phone calls as and when any communication is made to them telephonically. In the case any duty is assigned to the judges and / or staff members, he/she shall discharge the same without fail. Breach of these directions may attract stern Disciplinary action against them and also their period of absence will be considered as leave period.

Date:- 15 April, 2020

  
(Sanjay A. Deshmukh)  
Principal District and Sessions Judge  
Bhandara

Endt. No. B-16(1)/ 785 /1987


**Copy submitted with compliments to the :-**

- 1) District Judge-1 and Additional Sessions Judge, Bhandara.
- 2) District Judge-2 and Additional Sessions Judge, Bhandara.
- 3) Civil Judge, (Sr. Dn.), Fast Track Court, Bhandara.
- 4) Civil Judge, (Sr. Dn.), Bhandara.
- 5) Chief Judicial Magistrate, Bhandara.
- 6) Civil Judge, (Sr. Dn.), Link Court, Bhandara.
- 7) Secretary, D.L.S.A., Bhandara.
- 8) Jt./2<sup>nd</sup>/3<sup>rd</sup> Jt. Civil Judge, (Sr. Dn.), Bhandara.
- 9) C.J.J.D. Mohadi/Tumsar/Lakhani/Pauni/Lakhandur/Sakoli
- 10) Jt.C.J.J.D. Bhandara/Mohadi/Tumsar/Lakhani/Pauni
- 11) 2<sup>nd</sup>/3<sup>rd</sup> Jt.C.J.J.D. Bhandara.
- 12) District Government Pleader, Bhandara.
- 13) Secretary, Bar Association, Bhandara/Mohadi/Tumsar/Lakhani/Pauni/Lakhandur/Sakoli
- 14) Court Manager, District Court, Bhandara
- 15) P. A. to Principal District and Sessions Judge, Bhandara.
- 16) Supdt./Asstt Supdt. (Admn./T.W./C & F./Insp./R.R.) District Court Bhandara
- 17) Senior Clerk (C. & F./Admn./G.O./Property/Liabary/Budt./S.W.) District Court Bhandara.
- 18) Junior Clerk (Computer), District Court, Bhandara.

for information and necessary action.

District Court, Bhandara.

Date : 15/04/2020.

  
Registrar,  
District Court, Bhandara.  
15/4/2020